

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD**

**SPECIAL BENCH - COURT 1 (HEARINGS THROUGH VIDEO CONFERENCE)  
PRESENT: HON'BLE SHRI BHASKARA PANTULA MOHAN – MEMBER JUDICIAL  
HON'BLE SHRI VEERA BRAHMA RAO AREKAPUDI - MEMBER TECHNICAL  
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 08.02.2021 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No. 829, 887 & 1050/2019 in CP No. 535/241/HDB/2019
NAME OF THE COMPANY	Gati Ltd
NAME OF THE PETITIONER(S)	Neera & Children Trust & 2 Others
NAME OF THE RESPONDENT(S)	Gati Ltd & 28 Others
UNDER SECTION	241

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature


**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

Respondents, whosoever have not filed counter are directed to file counter and get ready in the matter. List the matter for further consideration on 17.03.2021.

  
MEMBER (TECHNICAL)

  
MEMBER (JUDICIAL)

karim